

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No(s).725/1994

IN RE: NEWS ITEM PUBLISHED IN HINDUSTAN TIMES
"AND QUIET FLOWS THE MAILY YAMUNA"

(With appln.(s) for permission, directions, intervention and
impleadment and office report)
(For final disposal)

WITH

Writ Petition (C)Nos.914/1996, 533/2012 & 1082/2013

Contempt Petition (C)No.64/2013 In Writ Petition (C)No.914/1996

I.A.Nos.20 & 21 In Writ Petition (C) No.4677/1985
(For directions and Office Report)

Date : 20/03/2017 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

Mr. Ranjit Kumar SG (AC)

For Petitioner(s)

WP(C) 725

Mr. Prashant Bhushan,Adv.

WP(C) 914 & Cont.
Pet.64

Mr. Shiv Sagar Tiwari,Adv.

WP(C) 533

Mr. Radha Shyam Jena,Adv.

WP(C) 1082

Mr. Sanjay Kumar Visen,Adv.

WP(C) 4677

Mr. M.C. Mehta,Adv. (In person)

For Respondent(s)

Mr. Praveen Swarup,Adv.

Mr. Vijay Panjwani,Adv.

Mr. Ravindra Bana,Adv.

Mrs. Anil Katiyar,Adv.

Ms. Hemantika Wahi, Adv.
for M/s. Lawyers Associated, Adv.
Ms. Naresh Bakshi, Adv.
Mr. Girish Chandra, Adv.
Mr. M.R. Shamshad, Adv.
Mr. R.P. Mehrotra, Adv.
Mr. Sudhir Kulshreshtha, Adv.
Mr. Ajay K. Agrawal, Adv.
Mr. Prashant Chaudhary, Adv.
Mr. D.N. Goburdhan, Adv.
Mr. Ashok K. Srivastava, Adv.
Mr. Vikas Mehta, Adv.
Mr. Surya Kant, Adv.
Mrs Shiel Sethi, Adv.
Mr. Satish Vig, Adv.
For M/s. Saharya & Co., Adv.
Ms. Geetanjali Mohan, Adv.
Ms. Binu Tamta, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. V.K. Verma, Adv.
Mr. Jatinder Kumar Bhatia, Adv.
Mr. Suresh Chandra Tripathy, Adv.
Mr. Sanjay K. Visen, Adv.
Mr. Sarad Kumar Singhania, Adv.
Mr. Chandra Prakash, Adv.
Mr. Parmanand Gaur, Adv.

Mr. Ravindra Kumar,Adv.

Mr. Alok Gupta,Adv.

Mr. Pradeep Misra,Adv.

Mr. Nikhil Nayyar,Adv.

Mr. P. Parmeswaran,Adv.

Mr. Dinesh Kumar Garg,Adv.

Mr. Rajiv Nanda,Adv.

Mr. Tapesk Kumar Singh,Adv.

Mr. Shreekant N. Terdal,Adv.

Mr. Abhinav Mukerji,Adv.

Mr. M.K. Maroria,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Post for hearing after four weeks.

(Sarita Purohit)
Court Master

(Renuka Sadana)
Assistant Registrar